

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 922/2024

IN THE MATTER OF:

Residents Welfare Society Shyam Kunj Applicant

Versus

Government of NCT of Delhi & Ors. Respondent(s)

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Factual Status Report on behalf of the Joint Committee	1-3
2.	F/A: Formation of joint committee by DM, South West vide order dated 23.09.2023	4
3.	F/B: schedule for site visit was decided vide order dated 30.09.2024	5
4.	F/C: Letter by CPCB for site visit by their representatives dated 14.10.2024	6
6.	F/D: Comments of DJB in view of the joint inspection carried out	7
7.	F/E: Comments of DPCC in view of the joint inspection carried out along with geo-tagged photos	8-16
8.	F/F: Inspection report of CPCB along with photos and google earth images	17-22
9.	F/G: Revenue records of the land held in the Khasra No. 38	23- 44
10.	F/H: The department in possession of the land i.e. IFCD intended to return the land back to ex-owners	45-48

FILED BY:

NEW DELHI

DATED: 08.11.2024

(JYOTI MENDIRATTA)

Advocate for the District Magistrate,
South West, Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 922 OF 2024

(Court No. 1)

IN THE MATTER OF:-

Residents Welfare Society Shyam Kunj

.....PETITIONER

Versus

Government of NCT OF DELHI & ORS


...RESPONDENTS

Most respectfully it is submitted before Hon'ble Tribunal that:

In compliance of order dated 31.07.2024 of the Hon'ble Tribunal, directing therein to form a joint committee consisting of the representatives of stakeholder agencies (CPCB, DPCC, DJB and DM (SW)) to visit the site of Khasra no. 38 min situated in village Goyla Khurd and submit a factual status report thereafter.

In this regard, being the nodal agency/department the joint committee was formed with approval of the DM (SW) on 23.09.2024 (F/A) and a site visit was scheduled for 03.10.2024 (F/B) which was attended by all the representatives except from the CPCB which nominated its representative on 14.10.2024 (F/C). Accordingly, a detailed report in this regard is enclosed herewith containing the observations of the other stakeholders in brief.

Submitted for kind perusal and further direction please.


(SHELLY, DANICS)

SDM (KAPASHERA)

MS. SHELLY, DANICS
Sub-Divisional Magistrate (Kapashera)
South-West District, GNCTD
Old Terminal Tax Building
Kapashera, New Delhi-110037

Status report in the OA No. 922/2024 before the Hon'ble National Green Tribunal

Whereas, the present report is being filed in compliance of the orders of the Hon'ble National Green Tribunal in the matter titled as *Residents Welfare Society Shyam Kunj Vs Government of NCT of Delhi & Ors.* dated 31.07.2024. Vide the said order, the Hon'ble Tribunal was pleased to constitute a Joint Committee consisting of members from CPCB, DPCC, Delhi Jal Board (DJB) and District Magistrate (South West) and directed to visit the site and ascertain the correct position and truthfulness of the allegations made in the O.A. and submit a factual status report before the Tribunal.

Accordingly, the Naib Tehsildar and Halka Patwari from O/o District Magistrate (South West) along with the representatives of Delhi Jal Board and DPCC visited the site of the subject land on 03.10.2024 whereas CPCB member(s) visited on 19.10.2024 and consequently submitted their reports along with the Geo-tagged photographs have been enclosed as Annexures **D** (DJB), **E** (DPCC), **F** (CPCB).

Whereas, the common observations shared by the departments in their individual reports consisted of the following:


- a. There exists no drain on the site at present consisted in the Khasra No. 38 min which is now bifurcated in plots of different sizes and bearing hoarding indicating the ownership of the land.
- b. Sewerage system existed in the adjoining society known as Shyam Kunj.

Whereas as per the detailed report shared by CPCB, the existence of drain has been verified from the Google Earth images of the site. Further, as per the latest images the open drain now stands covered. Also some constructions of

boundary wall in the initial part of the open drain was observed by the CPCB members.

Further, as per the revenue records (F/G) the land held in the Khasra No. 38 is recorded in the name of "Sarkar Daulatmadar" i.e. Government land but now stands mutated in the name of private individuals on the grounds of re-conveyance deeds executed (on different occasions) by the I &FC Department in favor of the previous owners of the land which was acquired vide award No. 1991 in the year 1964 for the purpose of construction of "Lift Irrigation Scheme". The said scheme was however dropped and as per the available communications in Land Acquisition Branch (South West), the department in possession of the land i.e. I & FC intended to return the land back to ex-owners (F/H). Therefore, the land under question is a private land as per the current revenue records. However, for a conclusive view on the matter of ownership of the land I &FC Department may also give their opinion in the present matter.

In addition to the above, it is also pertinent to bring to the notice of this Hon'ble Tribunal that the subject matter of current O.A. has been part of multiple litigations in the Hon'ble Dwarka District Court and Hon'ble High Court of Delhi, which involved RWA Shyam Kunj and Private land owners in counter litigations. The records of the proceedings before the Hon'ble Courts may also aid in deciding the contentious issue pending before the Hon'ble Tribunal which may be provided by the applicant in the present matter.


(SHELLY, DANICS)
SDM (KAPASHERA)
MS. SHELLY, DANICS
Sub-Divisional Magistrate (Kapashera)
South-West District, GNCTD
Old Terminal Tax Building
Kapashera, New Delhi-110037



Office of the Sub-Divisional Magistrate (KH)
Government of NCT of Delhi
Old tax Terminal Building, Kapashera, New Delhi-110037

No. SDM/KPH/2024/ 88518

Date: 23.09.2024

ORDER

In pursuant to the direction of the Hon'ble NGT in the matter of application no. 922/2024 titled Resident Welfare Society ShyamKunj V/s GNCTD & Ors. DM(South-West) is pleased to constitute a joint committee comprising following members for spot inspection of tributary of Najafgarh drain situated at Kh.No. 38(min) in the revenue state of GoylaKhurdto identify the person responsible for violation and submission of factual status report taking expeditious remedial and punitive action against the offender if reported:-

1. DM(SW) as a Nodal Officer.
2. Representative of Member Secretary, CPCB.
3. Representative of Member Secretary, DPCC.
4. Representative of Delhi Jal Board.

The committee has to find out the person who is responsible for violation and submit factual status report before the Tribunal including there in remedial action at least one week before the next date of hearing i.e 11/11/2024.

This issue with prior approval of DM(South-West).



Copy to:

1. Commissioner(MCD) with request to appoint his representative.
2. Member Secretary (DPCC) with request to appoint his representative.
3. Member Secretary (CPCB) with request to appoint his representative.
4. PS to DM(South-West)
5. Guard file.





OFFICE OF THE DISTRICT MAGISTRATE (SOUTH-WEST)
GOVERNMENT OF NCT OF DELHI
OLD TERMNAL TAX BUILDING, KAPASHERA, NEW DELHI-110037

No.SDM (KH)/SW/2024 89657

Dated: 30/09/24

ORDER

In compliance of direction of Hon'ble NGT in the matter of application no. 922/2024 titled Resident Welfare Society Shyam Kunj Vs GNCT of Delhi & Ors., a joint committee comprising representative of Member Secretary CPCB, Representative of Member Secretary DPCC, Representative of Delhi Jal Board and District Magistrate(South-West) as nodal agency was constituted vide order no. SDM/KPH/2024/88815 dated 23.09.2024. A joint inspection has been scheduled for spot inspection as per the details mentioned below:-


Spot of inspection:- Tributaries of Najafgarh Drain situated at Khasra No. 38(Min) in revenue estate of Goyla Khurd.

Date & Time:- 03.10.2024 (Thursday) at 11:00 AM.

The aforesaid inspection shall consist of report inclusive of, but not limited to the following aspects:-

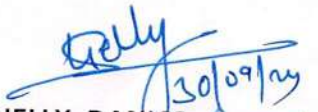
1. Correct position and truthfulness of allegation made in OA in respect of Illegal encroachment & construction by the land mafia.
2. Identification of the person responsible for aforesaid violation.

All members are hereby requested to assemble at the spot of inspection on date & time mentioned above. Further, complete report must be submitted before the Hon'ble NGT before 15.10.2024.


SHELLY, DANICS
SDM KAPASHERA

Copy to:-

1. Chief Engineer, Delhi Jal Board, M-9.
2. OSD to Member Secretary CPCB
3. OSD to Member Secretary DPCC
4. PA to DM(South-West)
5. Guard file


SHELLY, DANICS
SDM KAPASHERA



228

F/c 6

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

CM-13011/248/2024-LAW-HO-CPCB-HO

/692/5588

October 14, 2024

To,

The Sub-Divisional Magistrate (Kapashera)
South-West District, GNCTD
Old Terminal Tax Building
Kapashera, New Delhi – 110032

Subject: Nomination for of Joint Committee constituted in in the matter of OA No. 922/2024 titled Resident Welfare Society Shyamkuj Vs. GNCTD and Ors

Reference: Your Order No. SDM/KPH/2024/88518 dated 29/09/2024 and letter dated 30.09.2024.

Sir/ Madam,

This has reference to the aforementioned communication regarding constitution of Joint Committee in the matter OA No. 922/2024 titled Resident Welfare Society Shyamkuj Vs. GNCTD and Ors. In this regard, **Sh. Ritesh Prasad Gurung, Scientist E** is nominated as a member of the Committee on behalf of the Central Pollution Control Board. The contact details of concerned officer are mentioned below:

Email : rpgurung.cpcb@nic.in
Mobile : 9436701267

This issues with the approval of Competent Authority.

Thanking you



Yours faithfully

(Vishal Gandhi)
Division Head, WQM-I

25/10/24
Jh Saharan



25 OCT 2024

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

Annexure D


 DELHI JAL BOARD	OFFICE OF THE ZONAL ENGINEER-IV(D)-091 DELHI JAL BOARD : NCT OF DELHI NEAR DWARKA WTP, Old Kakrola Road DWARKA, NEW DELHI-110075.	
--	--	---

No.: DJB/ZE(D)-091/2024-25/ 35

Dated: 07.10.2024

Comments from DJB in view of the Joint Inspection carried out by the joint Committee on 03.10.2024.

1. Joint committee comprises officials from Revenue Department (South West) DM Kapashera and DPCC, SDMC and DJB was present during the inspection.
2. Joint Inspection of the Khasra No. 38 near gali No. 06, Shyam Kunj was carried out by the team. This land is plotted in different sizes having separate/ different owner.
3. Name boards of the people were also observed on site to whom land belongs to.
4. No sewerage and water supply system observed on this land.
5. To verify the allegation of encroachment, Revenue Department may submit factual report as per the revenue records.


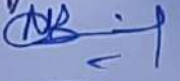



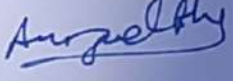


 (Manoj Kumar Bairwa)
 ZE-IV(D)-091

SDM Alia Kapashera

Comments from DPCC in view of the Joint Inspection carried out by the joint Committee on 03.10.2024.

1. Joint committee comprises officials from DM(South-West), DJB and DPCC. No member of CPCB was present during the inspection.
2. Joint inspection of the Khasra No- 38(Min) was carried out by the team. Agricultural fields were observed at this Khasra No. No drain was observed at this Khasra No.
3. Name boards of the people were also observed on site to whom land belongs to.
4. Sewerage system was also observed in the society.
5. To verify the allegation of encroachment, revenue department may submit factual report as per the revenue records.
6. Geo-tagged pics of Khasra No-38(Min) are enclosed herewith.

RWA Shangan/Kms
 V/S
 V/A Attendant CP
 NGT
 03/10/24

S.No.	Name	Department & Designation	Sign
1.	Anun Lakre	MCB/Wajidgar II	
2.	Naresh Chaud	AE/MCD/M-II/NGZ	
3.	Yogesh Meena	JE/MCD/M-II/NGZ	
4.	Mansij K. Bairwa 9850988215	AE/DJB/M-31	
5.	Aditya Gautam (8595303540)	JE/DJB/M-34	
6.	AMZAD KHAN (8860364102)	JEE/DPC/COMC-II	
7.	Sandeep	MT (Kapashera)	

चौ० हरेकराम सांगवान, चौ० रिचुपाल सिंह सांगवान
 चौ० दुलीचन्द सांगवान, चौ० बलवीर सिंह सांगवान
 S/ चौ० श्योराम सांगवान, सप्तान. 38.
 गांव गोयला खुर्द नई दिल्ली 110071. (☎ 9250389050.)
 (☎ 9911678042.)

 GPS Map
 Camera Lite

136, Goyla Village, New Delhi, Delhi, 110071, India

Latitude

28.584443333333336°

Longitude

77.015650000000001°

Local 12:24:18 PM

GMT 06:54:18 AM

Altitude 212 meters

Thursday, 03.10.2024



 **GPS Map**
Camera Lite

196, Goyla Village, New Delhi, Delhi, 110071, India

Latitude
28.584923333333336°

Longitude
77.01663333333333°

Local 12:27:13 PM
GMT 06:57:13 AM

Altitude 212 meters
Thursday, 03.10.2024

234

12



GPS Map
Camera Lite

170, Goyla Village, New Delhi, Delhi, 110071, India

Latitude
28.58489833333333°

Longitude
77.01635833333333°

Local 12:30:09 PM
GMT 07:00:09 AM

Altitude 212 meters
Thursday, 03.10.2024

चौ० हरेकराम सांगवान, चौ० रिचुपाल सिंह सांगवान
 चौ० दुलीचन्द सांगवान, चौ० बलवीर सिंह सांगवान
 S/ चौ० श्योराम सांगवान, सतरान. 38.
 गांव गोयला खुर्द नई दिल्ली 110071. (☎ 9250389050.)
 (☎ 9911678042.)

 GPS Map
 Camera Lite

136, Goyla Village, New Delhi, Delhi, 110071, India

Latitude

28.5844433333333336°

Longitude

77.01565000000001°

Local 12:24:18 PM

GMT 06:54:18 AM

Altitude 212 meters

Thursday, 03.10.2024



 **GPS Map**
Camera Lite

B-128 Gali No.10, near St Thomas school, Shyam Kunj, Najafgarh, New Delhi, Delhi, 110071, India

Latitude
 28.58420833333333°

Longitude
 77.01510833333333°

Local 12:23:10 PM
 GMT 06:53:10 AM

Altitude 212 meters
 Thursday, 03.10.2024

— OWNER —
 संजीव कुमार S/o वनवारी गोयला सुर्व
 सज्जन कुमार S/o वनवारी गोयला सुर्व
 श्रीभगवान S/o रघुवीर गोयला सुर्व
 कुलदीप S/o रघुवीर गोयला सुर्व
 गजेंद्र S/o रघुवीर गोयला सुर्व
 देवेन्द्र S/o जयनारायण गोयला सुर्व
 सुरेंद्र S/o जयनारायण गोयला सुर्व
 त्रोकुमार S/o जयनारायण गोयला सुर्व
 ससरा नः 38, वीधा-विस्ता 0-15.00
 T. 9910498508, 9899397014

GPS Map
 Camera Lite

A85, Goyla Village, New Delhi, Delhi, 110071, India

Latitude

28.583728333333337°

Longitude

77.014105°


Local 12:20:48 PM

GMT 06:50:48 AM

Altitude 212 meters

Thursday, 03.10.2024

चौ. जागिराम, चौ. रिजक राव
 सुपुत्र श्री रामजीलाल
 संसराध. 38 मि. रूबा 1 बीघा 16 बिसवा
 गौतमगोयला सुट, नई दिल्ली 110071
 9868631630, 9810910017

 GPS Map
 Camera Lite

A 76 Gali no 6, Shyam Kunj, Najafgarh, Delhi, 110071, India

Latitude
 28.58341666666667°

Longitude
 77.01356333333334°

Local 12:16:17 PM
 GMT 06:46:17 AM

Altitude 212 meters
 Thursday, 03.10.2024

Annexure F

Inspection Report on site visit regarding matter pertaining to OA No 922 /2024. Dated 09.07.2024 (Residents' Welfare Society, Shyam Kunj, New Delhi Applicant Vs Govt. Of Nct Of Delhi & Ors., ...Respondents), Hon'ble NGT Order dated 31.07.2024

1.0 Background

The Hon'ble NGT Principal Bench in the above matter had directed:-

- A. *To Joint Committee comprising of representative of Member Secretary, CPCB, Representative of Member Secretary, DPCC, 3 Representative of Delhi Jal Board and District Magistrate South West Delhi who will act as Nodal Agency.*
- B. *The Committee will visit the site and ascertain the correct position and truthfulness of the allegations made in the O.A, will find out the persons responsible for the violation and submit a factual status report before the Tribunal including therein the remedial action. Let the same be submitted at least one week before the next date of hearing.*

2.0 Site visit by CPCB officials and observations

Following officials from CPCB visited the site i.e., Khasra Number 38- Min of Village Goela Khurd, Tehsil Kapashera, District South West, New Delhi on 19.10.2024

1	Shri Ritesh Prasad Gurung, Scientist-E
2	Dr. Brajesh Shrivastava, Scientist-C
3	Shri Danish Meena, Scientist-C

The visit was carried out in presence of the Appellant, i.e., the Resident Welfare Association. Sh. Ashish Soni, Patwari, SDM Office Kapashehra, South West Delhi was also present during the visit. CPCB Team made efforts to contact Shri Veer Singh, the respondent, to discuss the matter and to provide ownership records of the land, over telephone, however, there was no response.

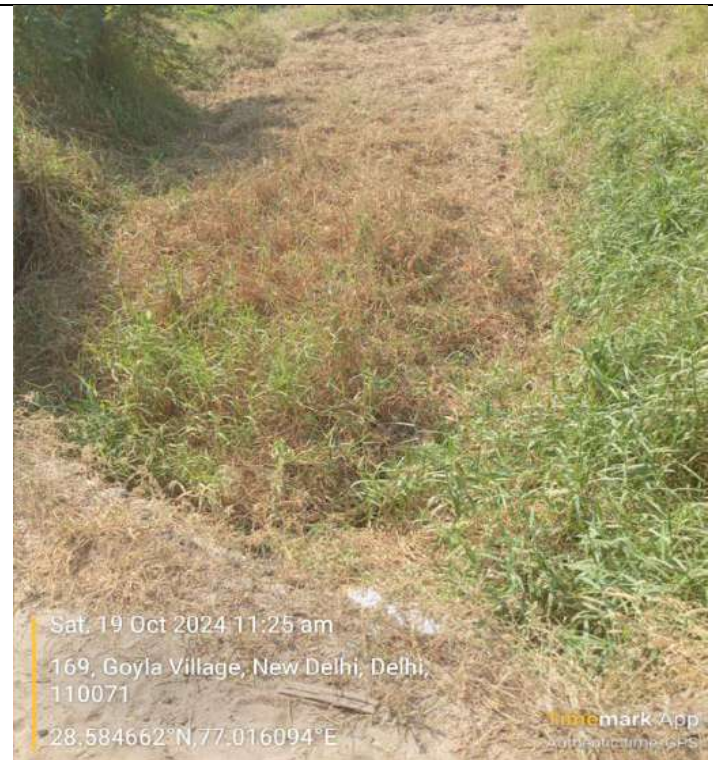
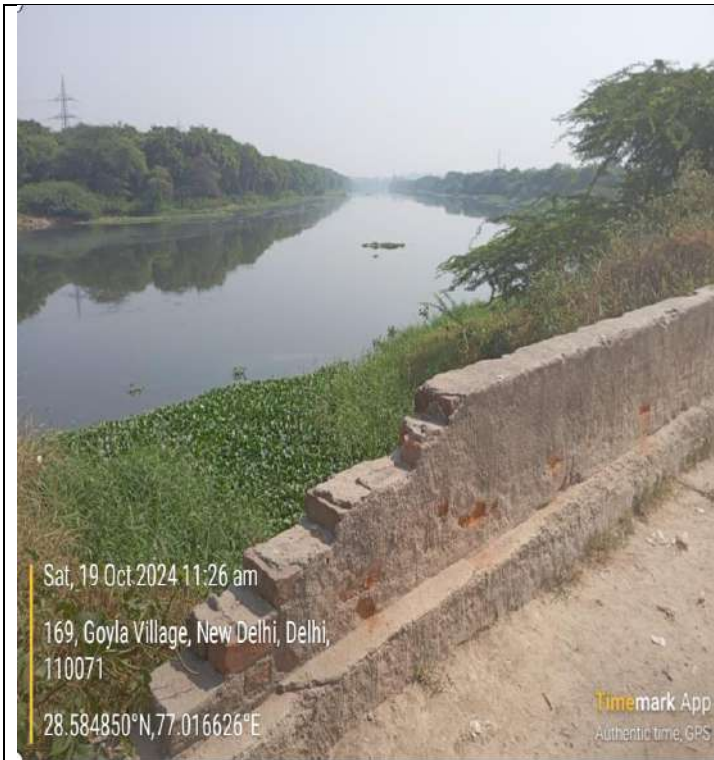
3.0 Observations

The observations made by CPCB are as below:

1. As per the appellant there existed a natural depression in the area. It was also reported that this depression was utilized as a natural drainage of storm water to the Najafgarh Drain. The existence of the natural drain has been mentioned in the Delhi Government Inter-Departmental Enquiry Report submitted in the year 2018. The utilization of this depression is also mentioned in the said report. Further evidence of the existence of the drain has been obtained from the image of Google Map (Reference: Pic: 12).
2. It was further informed by the appellant that the area of the natural drain is now occupied by some private individuals. Further, the depression area has been filled up in the recent past and the entire natural drain has been covered. This was verified by the team and is also evident from the Google Map image (Reference: Pic 13). Growth of vegetation along the filled-up area was also observed.

3. It was noticed that there are display boards put up indicating ownership of the land along the natural drain by the present owners (Reference: Pic 3).
4. Apart from the afore-mentioned observations CPCB Team also noticed construction of concrete boundary wall on the initial portion of the said open drain (Reference: Pic 10)
5. The RWA representatives informed that earlier the part of land used to carry the excess rain water in rainy season through the stated encroached open channel and the excess water used to flow into the Najafgarh drain and hence there was not much waterlogging in the colony. However, after the encroachment and closure of water inlet to that area, there are frequent waterlogging in Shyam Kunj colony in rainy season.
6. A drainage system has also been constructed for the collection of storm water and waste water from the village; the final discharge of the sewer network is the Najafgarh drain (Reference: Pic 5, 6 and Pic 8).
7. It was also revealed by the RWA representatives that during rainy season, backflow of wastewater also occurs in the RWA colony due to sewerage network connected to Najafgarh drain when the water level rises in Najafgarh drain.
8. **The land ownership is beyond the purview of CPCB and thus could not be verified. SDM office may coordinate with Department of Irrigation & Flood Control, Delhi and other concerned department to ascertain the status of ownership of the open drain. The status will be reviewed and submitted by SDM Office to the Hon'ble NGT after incorporating comments / observations of CPCB.**

4.0 Photographs taken by CPCB officials during inspection of Field visit



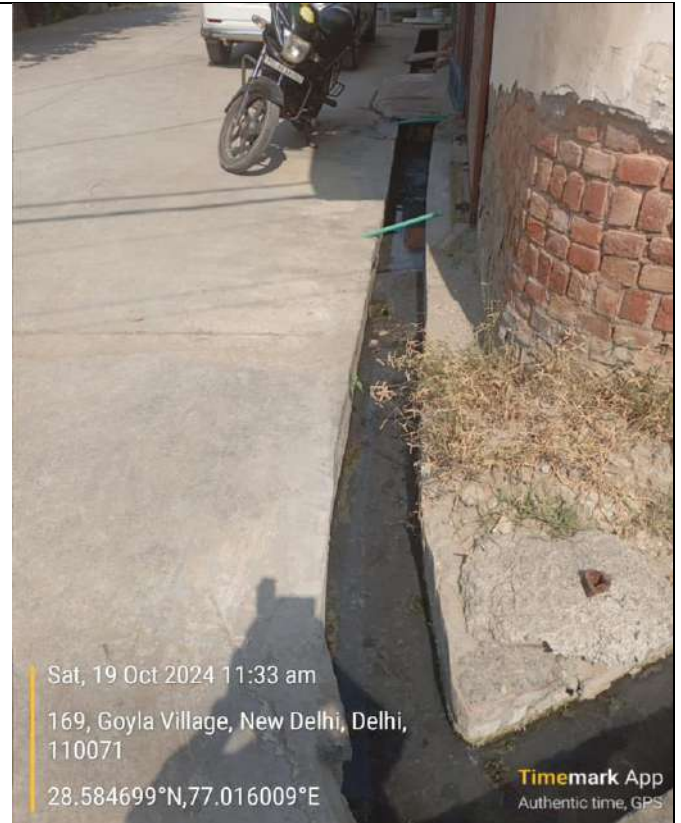
Pic 1. Najafgarh Drain (Sahibi River)

Pic 2. View of open drain just before outfall in Sahibi River



Pic 3. Board put up by the people claiming ownership

Pic 4. Demarcation put up by people claiming ownership



Pic 5. Wastewater discharge from Shyam Kunj colony

Pic 6. Wastewater discharge from Shyam Kunj colony



Pic 7 View of filled up natural drain and vegetation in the open drain.

Pic 8 Natural drainage at the point of confluence with Najafgarh drain



Pic 9. Waste-water discharge from drain leading into Najafgarh drain

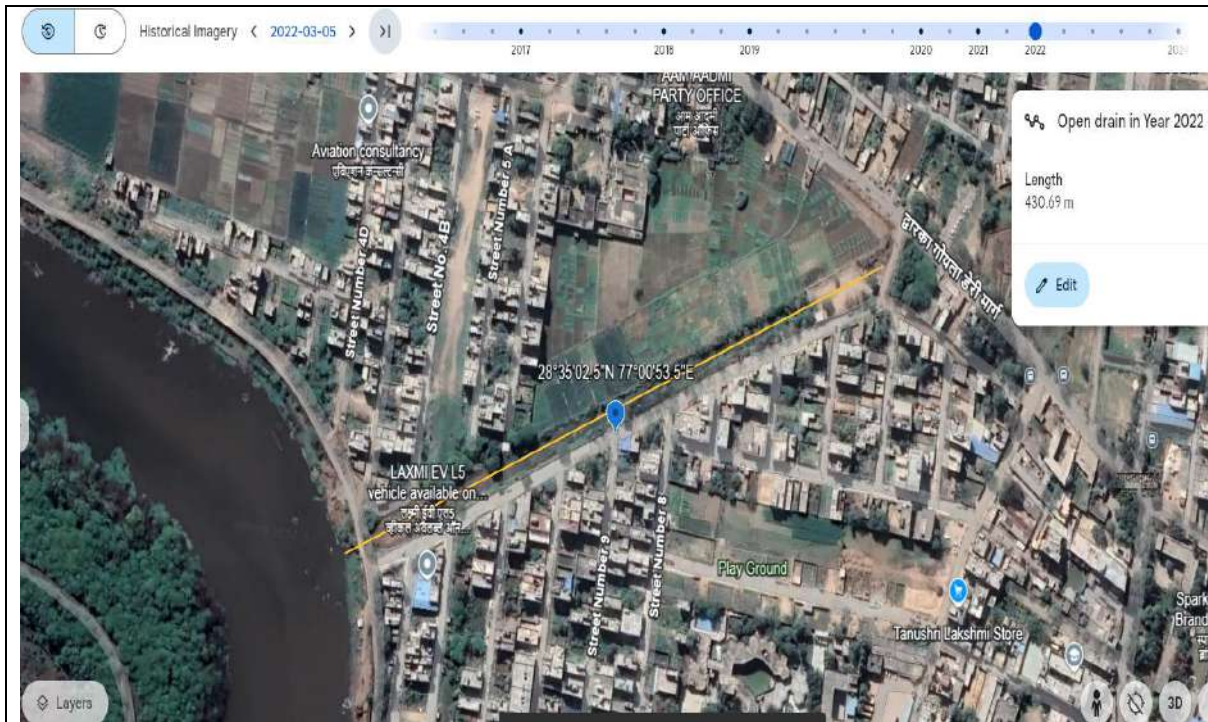


Pic 10. Boundary wall and house constructed on open channel

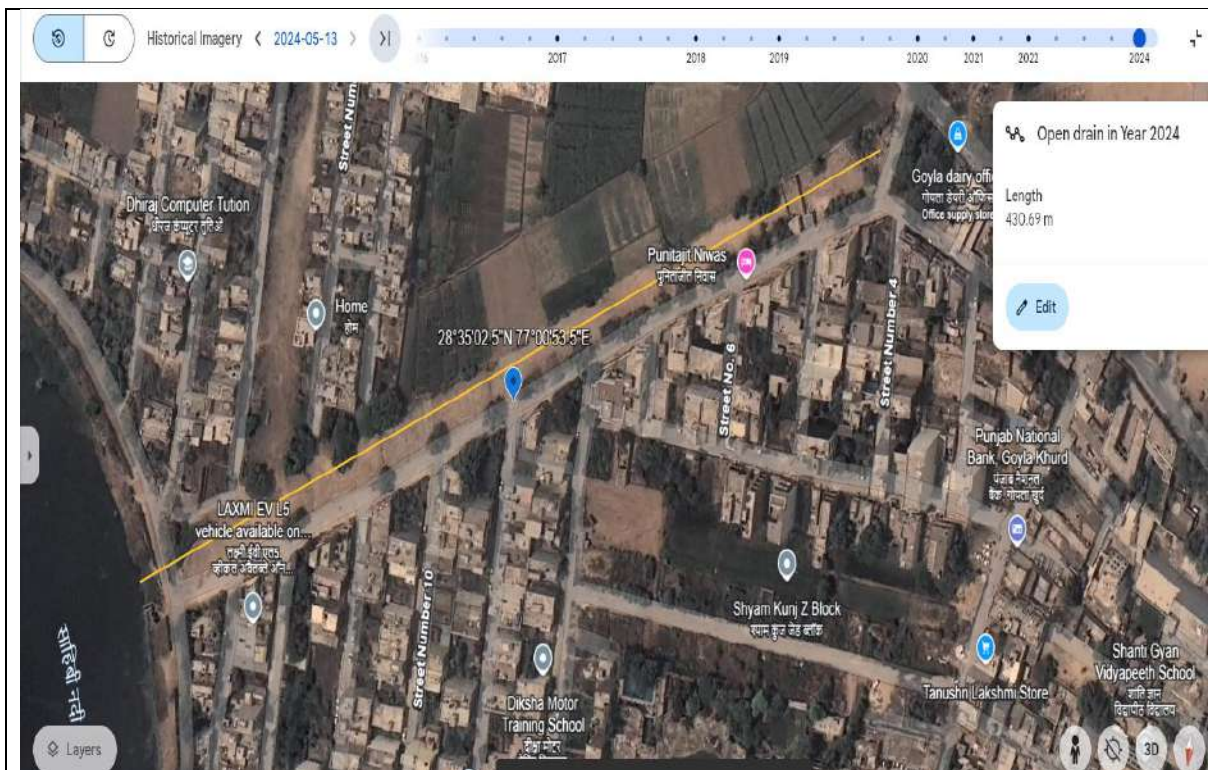


Pic 11. Manhole under the Road carrying waste water to Najafgarh drain.





Picture 12. Snapshot of the said open channel taken through Google earth (Year 2022)



Picture 13. Snapshot of the said open channel through Google earth indicating filled-up open drain (Year 2024)

खता खतीनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम अथवा निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
81/		Land Held By Bhumidar				
224	1/3 भाग नन्दलाल पुत्र चरण सिंह R/o Goela khurd	2001-2002	38	4-05		(1) आदेश जनाब SDM/RA/KH/Case ID 24503/CaseNo.49/74/2020/Sh.Satish Kumar & Ors. V/s Narayan Singh/order dt-15-7-2020 मंजूर हुआ। (2) 0-4/42 आदेश जनाब SDM/KH/ता.फै.16-7-2020 आनन्द सिंह विरासत बजरिये वसीयत।
	1/18 भाग इन्द्रा देवी Wife Of नारायण सिंह R/o Goela khurd					
	1/18 भाग पदमावती Daughter Of नारायण सिंह R/o Goela khurd					
	1/18 भाग अजयपाल सिंह पुत्र नारायण सिंह R/o Goela khurd					
	1/18 भाग सतीश कुमार पुत्र नारायण सिंह R/o Goela khurd					

Certified By :

PATWARI ()

TEHSILDAR ()

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidari	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khasra No. In Bighee/Acree	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/54 भाग	विमला देवी Wife Of रणधीर सिंह R/o Goela khurd					
1/54 भाग	संजीव कुमार जाखड पुत्र रणधीर सिंह R/o Goela khurd					
1/54 भाग	प्रवेश जाखड पुत्र रणधीर सिंह R/o Goela khurd					
1/54 भाग	मन्जु Wife Of अनिल कुमार R/o Goela khurd					
1/54 भाग	मा।0 पियूष जाखड पुत्र अनिल कुमार R/o Goela khurd					
1/54 भाग	कुमारी ईशिका Daughter Of अनिल कुमार R/o Goela khurd					
1/9 भाग	वेद प्रकाश पुत्र आनन्द सिंह R/o Goela khurd					

देखो नियम-83A / SEE RULE-83A

खाता खतीनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खसराफल बीघो या एकड़ में Area of each Khasra No. In Bighas/Acres	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
	1/9 भाग हरीराम पुत्र आनन्द सिंह R/o Goela khurd					
	1/9 भाग हरीकिशन पुत्र आनन्द सिंह R/o Goela khurd					
		Holding Total	1	4-05		
		Khata Total	1	4-05		
Total			1	4-05	.00	

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फॉर्म प-6A / FORM P-6A

नक़ल खतीनी / KHATAUNI

गाँव

Goela khurd

जिला

SOUTH WEST

वर्ष

2013-2014

देखो नियम-83A /SEE RULE-83A

Village

District

Year

खता खतीनी का क्रमांक S. No. of the Khata Khatori	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoonkdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khadra No. In Bighas/Acree	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS	
1	2	3	4	5	6	7	
<u>214/</u>		Land Held By Bhumidar					
4	1/2 भाग दलबीर सिंह पुत्र इन्दर सिंह R/o Goela khurd		38	1-11		O4 no.-15: Order no.-15: Mutation type-Gift: Misil no.-30: Transfer dt-12/10/2018,Order by-amarnathnaibtehsildar (12/10/2018)Naib Tehsildar (1) 0-4/486 M-174/Teh(P)/2011-12 ता० के० 25/06/2012।	
	1/2 भाग प्रीतम सिंह पुत्र इन्दर सिंह R/o Goela khurd					O4 no.-19: Order no.-19: Mutation type-Relinquishment: Misil no.-33: Transfer dt-05/08/2019,Order by-maheshdutt (05/08/2019)Tehsildar	
		Holding Total	1	1-11			
		Khata Total	1	1-11			
Total			1	1-11	.00		

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फॉर्म प-6A / FORM P-6A

नक़ल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

जिला
District

SOUTH WEST

वर्ष
Year

2013-2014

देखो नियम-83A / SEE RULE-83A

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatodar/with Parontage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. In Bighas/Acres	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<u>203/</u> 226		Land Held By Bhumidar				
1/3 भाग	महा सिंह पुत्र रामचन्द्र R/o Goela khurd	1999-2000	38	4-18		0-4/439 M-229/2006-07 Dt. 12-12-2006 विरासत रामचन्द्र।
1/3 भाग	दयाचन्द्र पुत्र रामचन्द्र R/o Goela khurd					
1/3 भाग	अजीत सिंह पुत्र रामचन्द्र R/o Goela khurd					
		Holding Total	1	4-18		
		Khata Total	1	4-18		
Total			1	4-18	.00	

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TEHSILDAR ()

फॉर्म P FORM P-6A

नक़ल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

ज़िला
District

SOUTH WEST

वर्ष
Year

2013-2014

देखो नियम-83A /SEE RULE-83A

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम यव निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. In Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS	
1	2	3	4	5	6	7	
216/		Land Held By Bhumidar					
4	1/2 भाग निरंजन सिंह पुत्र मंशाराम R/o Goela khurd		38	1-19		(1) 0-4/488 M-266/Teh(P)/2011-12 ता0 फे0 03/07/2012।	
	1/2 भाग प्रवीन कुमार पुत्र स्व0 महेन्द्र सिंह R/o Goela khurd						
		Holding Total	1	1-19			
		Khata Total	1	1-19			
Total			1	1-19	.00		

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TEHSILDAR ()

फॉर्म / FORM P-6A

नक़ल खतौनी / KHATAUNI

गाँव

Goela khurd

जिला

SOUTH WEST

वर्ष

2013-2014

देखो नियम-83A /SEE RULE-83A

Village

District

Year

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भव निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoodidari	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या खगन Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
215/		Land Held By Bhumidar				
4	1/3 भाग इन्द्र सिंह पुत्र दीपचन्द R/o Goela khurd		38	3-10		(1) 0-4/487 M-195/Teh(P)/2011-12 ता० फ० 25/06/2012
	1/3 भाग प्रकाश पुत्र दीपचन्द R/o Goela khurd					
	1/3 भाग सतपाल पुत्र दीपचन्द R/o Goela khurd					
	Holding Total		1	3-10		
	Khata Total		1	3-10		
Total			1	3-10	.00	

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फॉर्म प-6A
देखो नियम-83A /SEE RULE-83A

नक़ल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

जिला
District

SOUTH WEST

वर्ष
Year

2013-2014

खाता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम नय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhumidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<u>217/</u>		Land Held By Bhumidar				
4	1/6 भाग संजीव कुमार पुत्र बनवारी R/o Goela khurd		38	0-15		(1) 0-4/494 M-50/Teh(P)/2012-13 ता0 फे0 04/10/20121
	1/6 भाग राज्जन कुमार पुत्र बनवारी R/o Goela khurd					
	1/9 भाग श्रीभगवान पुत्र रघुवीर R/o Goela khurd					
	1/9 भाग कुलदीप पुत्र रघुवीर R/o Goela khurd					
	1/9 भाग गजेन्द्र पुत्र रघुवीर R/o Goela khurd					
	1/9 भाग देवेन्द्र पुत्र जयनारायण R/o Goela khurd					
	1/9 भाग सुरेन्द्र पुत्र जयनारायण R/o Goela khurd					

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देखो नियम-83A / SEE RULE-83A

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomikdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
	1/9 भाग त्रीकुमार पुत्र जयनारायण R/o Goela khurd					
		Holding Total	1	0-15		
		Khata Total	1	0-15		
Total			1	0-15	.00	

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PATWARI ()

TEHSILDAR ()

फॉर्म प-6A FORM P-6A

नक़ल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

जिला
District

SOUTH WEST

वर्ष
Year

2013-2014

देखो नियम-83A /SEE RULE-83A

खाता खतौनी का क्रमांक S. No. of the Khata Khataoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatedar/with Parontago and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomkdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. In Bighas/Acree	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
218/		Land Held By Bhumidar				
4	1/4 भाग श्रीमती धनपती Wife Of चन्दर सिंह R/o Goela khurd		38	0-19		(1) 0-4/3 M-15/Teh/Kp/2013-14 ता0 फे0 17/10/2014
	1/4 भाग सुदेश Daughter Of चन्दर सिंह R/o Goela khurd					
	1/4 भाग वीरमती Daughter Of चन्दर सिंह R/o Goela khurd					
	1/4 भाग वीर सिंह पुत्र चन्दर सिंह R/o Goela khurd					
	Holding Total		1	0-19		
	Khata Total		1	0-19		
Total			1	0-19	.00	

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TEHSILDAR ()

फॉर्म प-6A / FORM P-6A

नक़ल खतौनी / KHATAUNI

देखो नियम 83A / SEE RULE-83A

गाँव

Goela khurd

जिला

SOUTH WEST

वर्ष

2013-2014

Village

District

Year

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhumidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
315/0		Land Held By Bhumidar				
1/20 भाग	करन सिंह पुत्र गोपी राम R/o Goela khurd	2016-2017	38	1-19		वरुवे 0-4 शुमार न. 19 मिशाल न. 123/NT/KH/2015-16 तारिख फैसला 04/08/2016 Reconyance Deed.
1/20 भाग	ओमप्रकाश पुत्र गोपी राम R/o Goela khurd					
1/20 भाग	पुष्पा Wife Of राज कुमार R/o Goela khurd					
1/20 भाग	आशु पुत्र राज कुमार R/o Goela khurd					
1/20 भाग	मोनिका Daughter Of राज कुमार R/o Goela khurd					
1/20 भाग	आजाद सिंह पुत्र मनफूल सिंह R/o Goela khurd					

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TEHSILDAR (

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देखो नियम-83A / SEE RULE-83A

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatodar/wth Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoomikdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/20 भाग	रण सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	जगरुप पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	दिलबाग सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	जयपाल सिंह पुत्र मनफूल सिंह R/o Goela khurd					
1/20 भाग	संतोष देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	विमला देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	कमलेश देवी Daughter Of मनफूल सिंह R/o Goela khurd					
1/20 भाग	अजीत सिंह पुत्र मेहर सिंह R/o Goela khurd					

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TEHSILDAR ()

देखो नियम 83A / SEE RULE-83A

1	2	3	4	5	6	7
खाता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. In Bighas/Acrea	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1/20 भाग	वीरमती देवी Daughter Of मेहर सिंह R/o Goela khurd					
1/20 भाग	कान्ता देवी Wife Of हुकम चन्द R/o Goela khurd					
1/20 भाग	सतपाल पुत्र हुकम चन्द R/o Goela khurd					
1/20 भाग	कुलदीप पुत्र हुकम चन्द R/o Goela khurd					
1/20 भाग	जगमती Daughter Of हुकम चन्द R/o Goela khurd					
1/20 भाग	सुनीता Daughter Of हुकम चन्द R/o Goela khurd					
		Holding Total	1	1-19		
		Khata Total	1	1-19		
Total			1	1-19	.00	

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फॉर्म प-6A FORM P-6A

नक़ल ख़तौनी / KHATAUNI

गाँव

Goela khurd

ज़िला

SOUTH WEST

वर्ष

2013-2014

देखो नियम-83A /SEE RULE-83A

Village

District

Vaar

ख़ाता ख़तौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoomkdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ में Area of each Khasra No. in Bighas/Acree	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
316/0		Land Held By Bhumidar				
	1/12 भाग रणधीर सिंह पुत्र घरम सिंह R/o Goela khurd	2016-2017	38	1-07		वरुये 0-4 शुमार न. 20 मिशाल न. 344/TEH/KH/2013-14 तारिख फैसला 04/08/2016 Reconyance Deed.
	1/12 भाग वेद प्रकाश पुत्र घरम सिंह R/o Goela khurd					
	1/12 भाग सतपाल पुत्र घरम सिंह R/o Goela khurd					
	1/36 भाग राममूर्ती Wife Of करन सिंह R/o Goela khurd					
	1/36 भाग अनिल कुमार पुत्र करन सिंह R/o Goela khurd					
	1/36 भाग विनोद कुमार पुत्र करन सिंह R/o Goela khurd					

Certified By :

PATWARI (

)

TEHSILDAR (

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देखो नियम-83A / SEE RULE-83A

खाता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम यस निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomkdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/48 भाग	निर्मला Wife Of राम कुमार R/o Goela khurd					
1/48 भाग	रोहित पुत्र राम कुमार R/o Goela khurd					
1/48 भाग	आशा Daughter Of राम कुमार R/o Goela khurd					
1/48 भाग	सीमा Daughter Of राम कुमार R/o Goela khurd					
1/36 भाग	मुर्ती देवी Wife Of जयचन्द R/o Goela khurd					
1/36 भाग	मन्जीत पुत्र जयचन्द R/o Goela khurd					
1/72 भाग	श्रीमती दर्शना Wife Of सुनील कुमार R/o Goela khurd					
1/72 भाग	जतीन पुत्र सुनील कुमार R/o Goela khurd					

Certified By :

PATWARI ()

TEHSILDAR ()

खता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighee/Acree	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
	1/2 भाग सरकार दौलतमदार .R/o Goela khurd					
		Holding Total	1	1-07		
		Khata Total	1	1-07		
Total			1	1-07	.00	

Certified By :

PATWARI ()

TEHSILDAR ()

फॉर्म प-6A FORM P-6A

नक़ल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

जिला
District

SOUTH WEST

वर्ष
Year

2013-2014

देखो नियम-83A /SEE RULE-83A

खता खतौनी का क्रमांक S. No. of the Khata Khatal	खातेदार का नाम / पिता का नाम नया निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhumidari	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. in Bighas/Acree	भूमिदार या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<u>317/</u>		Land Held By Bhumidar				
6	1/4 भाग सुखवीर सिंह पुत्र रामरिख R/o Goela khurd		38	1-15		(1) मिसल न0 191/Teh/Kh/2016-17 तारिख फैसला 14/12/2016 Reconvanve Deed.
	1/4 भाग बलराज पुत्र रामरिख R/o Goela khurd					
	1/4 भाग राजपाल पुत्र रामरिख R/o Goela khurd					
	1/16 भाग सुरेन्दर पुत्र धर्मवीर R/o Goela khurd					
	1/16 भाग विरेन्दर पुत्र धर्मवीर R/o Goela khurd					
	1/16 भाग धर्मेन्दर पुत्र धर्मवीर R/o Goela khurd					

Certified By :

PATWARI ()

TEHSILDAR ()

देखो नियम-83A / SEE RULE-83A

खता खतीनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatodar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomikdar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighaa/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
	1/16 भाग श्रीमती सुमन Widow Of जितेन्द्र R/o Goela khurd					
		Holding Total	1	1-15		
		Khata Total	1	1-15		
Total			1	1-15	.00	

Certified By :

PATWARI ()

TEHSILDAR ()

फॉर्म प-2 CRM P-6A
देखो नियम-83A /SEE RULE-83A

नकल खतौनी / KHATAUNI

गाँव
Village

Goela khurd

जिला
District

SOUTH WEST

वर्ष
Year

2013-2014

खाता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम भय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhumidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
<u>325/</u>		Land Held By Bhumidar				
4	1/6 भाग दयानन्द पुत्र जागेराम R/o ग्रामवासी		38	1-16		(1) Office of the Executive Engineer/F.11(Goela Lift.Irri.)CD-VIII/2012-2013/Re-conveyance Deed/1420/dt-6-10-21/आदेश जनाब Teh/NI/KH/F.No. 62485/order dt-21-6-2022 मंजूर हुआ।
	1/18 भाग वेद कौर पुत्र ईश्वर सिंह R/o ग्रामवासी					
	1/18 भाग दिनेश कुमार पुत्र ईश्वर सिंह R/o ग्रामवासी					
	1/18 भाग जय प्रकाश पुत्र ईश्वर सिंह R/o ग्रामवासी					
	1/18 भाग सन्तोष Wife Of जगविन्दर सिंह R/o ग्रामवासी					
	1/18 भाग अशोक पुत्र जगविन्दर सिंह R/o ग्रामवासी					

Certified By :

PATWARI ()

TEHSILDAR ()

खाता खतौनी का क्रमांक S. No. of the Khata Khatoni	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatadar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commenceme nt of Bhoomidar	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का खेत्रफल बीघो या एकड़ में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/18 भाग	मन्जीत पुत्र जगविन्दर सिंह R/o ग्रामवासी					
1/12 भाग	धनकौर Wife Of रिजक राम R/o ग्रामवासी					
1/12 भाग	नरेश कुमार पुत्र रिजकराम R/o ग्रामवासी					
1/12 भाग	सुरेन्द्र सिंह पुत्र रिजकराम R/o ग्रामवासी					
1/12 भाग	राजवन्ती देवी Daughter Of रिजकराम R/o ग्रामवासी					
1/12 भाग	सुरेश देवी Daughter Of रिजकराम R/o ग्रामवासी					
1/48 भाग	परमेश्वरी Wife Of राजेन्द्र सिंह R/o ग्रामवासी					
1/48 भाग	सीमा Daughter Of राजेन्द्र सिंह R/o ग्रामवासी					

देखो नियम-83A / SEE RULE-83A

खता खतीनी का क्रमांक S. No. of the Khata Khatori	खातेदार का नाम / पिता का नाम मय निवास स्थान Name of the Khatedar/with Parentage and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of commencement of Bhoomidari	खाते के प्रत्येक गाटे का खसरा नंबर Khasra No. of each Khata	प्रत्येक गाटे का क्षेत्रफल बीघे या एकड़ों में Area of each Khasra No. in Bighas/Acres	भूमिकर या लगान Land Revenue OR Rent	टिप्पणी REMARKS
1	2	3	4	5	6	7
1/48 भाग	प्रमोद पुत्र राजेन्द्र सिंह R/o ग्रामवासी					
1/48 भाग	पंकज पुत्र राजेन्द्र सिंह R/o ग्रामवासी					
	Holding Total		1	1-16	1.46	
	Khata Total		1	1-16	1.46	
Total			1	1-16	1.46	

Certified By :

PATWARI ()

TEHSILDAR ()

nr 2

(54)

**OFFICE OF THE CHIEF ENGINEER (I&P)
GOVT. OF DELHI: DELHI.**

No.F.7(54)/G.L.S./Coel Khurd/SSB/CEP/96-97/

Date

To

21/9/96

13

The Additional District Magistrate(LA),
Govt. of Delhi, 1st Floor,
Tis Hazari Courts,
Delhi.

Sub : "Naksha Mutazemin" in respect of Award No.1991 -
village Coela Khurd - Lift Irrigation Scheme in
Najafgarh Block.

sir,

The Coela Lift Irrigation Scheme was dropped
and this department was directed to return back the land to
Ex-owners which was acquired vide this Award (No.1991)
mentioned above.

It is, therefore, requested to please provide us
a copy of Naksha Mutazemin (Hindi Version) for official use
and record at the earliest.

This may please be given priority.

Yours faithfully,

(V.K. SHARMA)
SURVEYOR OF WORKS.

27/1/AB
16/9/96

RAC S. Rave

16/9/96

11/7/96

MT

To get

10/9/96

Sh. Tyagi

Shri Arasa Rgo.

10.

~~339~~ 539

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प्राप्ति कार्या

पालिका

भूमि प्राप्ति अधिकारी (मेहरोली), दिल्ली

पत्र संख्या 12

दिनांक १६६ ई०

ग्राम जामल रुहे

परवाना अमलदरामत

सूचना संख्या १२२१

तारीख फैसला २२-२-६९

श्री पद्म तख्तवार महोदय, ताइसाल दिल्ली

संबंधित जिला दिल्ली

हैं कि त्रिभुजित भूमि विज्ञप्ति संख्या F15 (29)/64 L. S. G.

दिनांक १-१-१६६५ ई० के अनुसार विभागा डेप्युटी कमिश्नर ग्रेड १२

के निर्माण हेतु प्राप्त की जा चुकी है और भूमि पर डेप्युटी विभाग

का अधिकारी हो गया है इसका जब पटवारी के पत्रों में उपरोक्त विभाग द्वारा

प्रस्तुत राष्ट्रीय संपत्ति का अमलदरामत होना आवश्यक है।

अतः यह सूचना पत्र तीन प्रतिलिपियाँ भेजकर प्रार्थना की जाती है कि
इस प्रतिलिपि अमलदरामत के बाद एक सप्ताह के अन्दर लौटाने की कृपा करें।

अनुसूची

नगर न्यायालय

(कृपया पृष्ठ २ पर देखिये)

भूमि प्राप्ति अधिकारी

दिल्ली तख्तार

जिला

मे पत्र

संबंधित परवाना के अमलदरामत करा दिया गया

तहसीलदार

11/1/79
14/8/67

उपरोक्त रिपोर्ट देली गयी ;

अतः सूचना कि फालू में सम्मिलित हो।

भूमि प्राप्ति अधिकारी

8842/T
7.9.66

N.T. Moh.
mu.a.kh
7.9.66

Handwritten signature and notes in Hindi/Urdu script.

The Land Acquisition Officer,
Palam Area, New Courts, Delhi.

NO : LAC / Liftir / 1 / 98 / 2-66.

Sub: Handing over of Possession of Land.
(Lift irrigation in village Gola Khurd)

Sir,

Kindly arrange to hand over the possession of land acquired for lift irrigation in village Gola Khurd, as the work of execution is being taken in hand immediately. It would be appreciated if the possession is given on 9th instant.

Thanking you,

Yours faithfully,

[Signature]
Ex. Engineer 8/2/66
Flood Control & Drainage Divn,
Curgon Road N.D.-1

Sh. Munshi Ram Kgo may kindly be directed to hand over possession of the land in village Gola Khurd being acquired for lift irrigation Scheme to Sh. S.S. Karis. S.O. a representative of the acquiring Dept. on 9-2-66.

[Signature]
C/O

Suman Singh
N.P. LAC
9-2-66

[Signature]
[Signature]
5-7-66

15
(16)
(17)
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441

میں نے اس کے متعلق 14/2/66 کو 9/2 کو اور اس کے بعد اس کے متعلق

تہہ اس کے لئے اس کے لئے ہے۔ 14/2/66

LAC (P) kindly see that the possession of the land in V. Guala Khurd has been handed over to a representative of the acquiring Dept. Sh. S. Karvi by Sh. Mureshi Ra Kgo. Proceeding may please

Sh. Mureshi Ra Kgo
S.T. (L.A.)
14-2-66.
LAC (P)